## GOVERNMENT OF INDIA CULTURE LOK SABHA

UNSTARRED QUESTION NO:5143 ANSWERED ON:08.05.2012 CULTURAL HERITAGES IN JAMMU AND KASHMIR Semmalai Shri S.

## Will the Minister of CULTURE be pleased to state:

(a) the details of historical / heritage monuments and sites in Jammu and Kashmir;

(b) whether there are reports of several art collections including miniature paintings, sculptures and manuscripts lying in a poor state of preservation in museums and libraries across the State; and

(c) if so, the details thereof alongwith the steps taken/proposed to be taken by the Union Government to preserve and conserve the said valuable art collections?

## Answer

## MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA)

(a) There are 69 centrally protected monuments/sites, declared as of national importance in Jammu and Kashmir. The details are at Annexure-I. There are 41 monuments declared as State protected in J&K as per the information received from Department of Archives, Archaeology & Museums, Government of Jammu and Kashmir. The details are at Annexure-II.

(b) As per the information received from Department of Archives, Archaeology & Museums, Government of Jammu and Kashmir, the art collection including miniature painting sculptures and manuscripts housed in SPS Museum, Srinagar and Dogra Art Gallery Jammu are in good condition. Some of the important manuscripts namely Shahnama and Sikandernama have been conserved by the National Research Laboratory for Conservation of Cultural Property, Lucknow.

(c) The Archaeological Survey of India is taking utmost care of the monuments/sites and antiquities which are under their jurisdiction and these are in a good state of preservation.